

**R.O.C.No.33/2015-Con.B2**

**SENIOR CIVIL JUDGE,**  
**TRANSFER & POSTING**

**NOTIFICATION No.14 / 2016**

The Government in G.O.(Ms).No.563, Home (Courts.I) Department, dated 29.07.2015 have issued orders sanctioning the post of Deputy Director in the cadre of Senior Civil Judge to the Regional Centres of Tamil Nadu State Judicial Academy at Coimbatore and Madurai (to be inaugurated on 21.02.2016).

**I**

Thiru. A.K.Mehbub Alikhan, Senior Civil Judge functioning as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, is transferred and posted on Other Duty as Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Madurai, in the newly sanctioned Post.

**II**

Thiru. P.Srikumar, Senior Civil Judge functioning as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, is transferred and posted on Other Duty as Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Coimbatore, in the newly sanctioned Post.

HIGH COURT, MADRAS.  
DATED: 12.02.2016.

REGISTRAR GENERAL (i/c)

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - Senior Civil Judges – Transfer and Postings - Notification issued - Joining instructions - issued.

Ref: High Court's Notification No.14 / 2016, dated: 12.02.2016

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**I**

Thiru.A.K.Mehbub Alikhan, Senior Civil Judge, functioning as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, who has been transferred and posted on Other Duty as Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Madurai in the newly sanctioned Post, vide High Court's Notification cited above, is required to handover charge of his post to the Commissioner, Corporation of Tirunelveli, Tirunelveli, on 12.02.2016 A.N. and assume charge of the post of Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Madurai on 21.02.2016 F.N., without fail.

As the inauguration of the Regional Centre of Tamil Nadu State Judicial Academy, Madurai is to be held on 21.02.2016 F.N. (Sunday), Thiru.A.K.Mehbub Alikhan is required to report to the Principal District Judge, Madurai on 15.02.2016, without fail, to follow-up the work relating to the inauguration of the said newly sanctioned Regional Centre of Tamil Nadu State Judicial Academy, Madurai, as Officer on Special Duty.

## II

Thiru P.Srikumar, Senior Civil Judge, functioning as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, who has been transferred and posted on Other Duty as Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Coimbatore in the newly sanctioned Post, vide High Court's Notification cited above, is required to handover charge of his post to the Commissioner, Corporation of Tiruppur, Tiruppur, on 12.02.2016 A.N. and assume charge of the post of Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Coimbatore on 21.02.2016 F.N., without fail.

As the inauguration of the Regional Centre of Tamil Nadu State Judicial Academy, Coimbatore is to be held on 21.02.2016 F.N. (Sunday), Thiru P.Srikumar is required to report to the Principal District Judge, Coimbatore on 15.02.2016, without fail, to follow-up the work relating to the inauguration of the said newly sanctioned Regional Centre of Tamil Nadu State Judicial Academy, Coimbatore, as Officer on Special Duty.

HIGH COURT, MADRAS.  
DATED: 12. 02.2016.

REGISTRAR GENERAL (i/c)